

DIVISION BENCH

O-104

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1632(KB)2018

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th March, 2021, 10:30 A.M

Name of the Company	STRESSED ASSETS STABLIZATION FUND Vs. EASTERN SUGAR & INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Vishnu Chowdhary, Adv. } For Corporate Debtor
2. Ms. Vaibhavi Pandey, Adv. }

Vaibhavi
18/3/2021

1. Mr. Ajay Gargar
2. Mr. Uttiyo Mallick

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for the financial creditor] Mallick
18/3/2021

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Appearances

For the Financial Creditor

Mr. Ajay Gaggar, Advocate
Mr. Uttiyo Mallick, Advocate

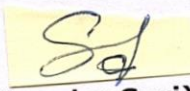
For the Corporate Debtor

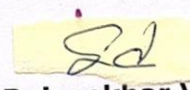
Mr. Vishnu Chowdhary, Advocate
Ms. Vaibhavi Pandey, Advocate

ORDER

Ld. Counsel for the both sides present.

Heard Ld. Counsel appearing for the Financial Creditor in part. For continuation of arguments, list this matter on 28.04.2021.


(Harish Chander Suri)
Member (Technical)


(Rajasekhar V.K.)
Member (Judicial)